

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH  
AT CIRCUIT SITTING SHIMLA**

...  
**ORIGINAL APPLICATION NO.063/01483/2018**  
**Chandigarh, this the 13<sup>th</sup> day of December, 2018**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

Jagdish Chand Sharma, age 62 years, S/o late Shri Durga Nand Sharma, resident of Village & Post Office Kiarighat, Tehsil Kandaghat, District Solan (H.P.) Group -B

**....Applicant**

**(Present: Mr. A.K. Vashishta, Advocate)**

**Versus**

1. Union of India through Secretary (Defence), Ministry of Defense, South Block, DHQ, New Delhi – 110011.
2. Deputy Chief of Army Staff, IS&T Army H. Qrs, Sena Bhawan, New Delhi.
3. Director General, Staff Duties, (SD-7) (Admn. Civil) Sena Bhawan, Army H. Qrs, New Delhi.
4. G.O.C.-in-C Army Training Command, H. Qrs. ARTRAC, Shimla – 171003.

**Respondents**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

1. The present O.A. is directed against a communication dated 11.07.2018 (Annexure A-4) whereby a stand has been taken by the respondents for revision of pay in view of the observations of PCDA.
2. After realizing that only a view has been taken by the respondents, and no order has been passed by them in this regard, learned counsel submitted that the applicant may be given permission to withdraw this O.A. enabling him to file a representation against the view taken by the respondents, and approach this Court, for the same cause of action, if need so arises.
3. Ordered accordingly.

**(P. GOPINATH)  
MEMBER (A)**

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**(SANJEEV KAUSHIK)  
MEMBER (J)**  
**Dated: 13.12.2018**